

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CA No.21/2018
a/w
CP No.276/Chd/Pb/2017**

In the matter of:

Parshotam Dass Garg.Petitioner.

Versus.

M/s R.K. Chemicals Private Limited & Ors.Respondents.

Present: Mr.Akshay Bhan, Senior Advocate with Ms.Tushita Ghosh,
Advocate for the petitioner.
Mr.Deepinder Patwalia, Senior Advocate with Mr.Arnab
Kumar, Advocate for respondents No.1 to 4.
Mr.Gurmandeep Sullar, Advocate for respondents No.7 to
14.

This application is filed by the respondents in the main
petition. Notice of this application to the petitioner for 08.02.2018.
Ms.Tushita Ghosh, Advocate representing the petitioner present and
accepts the notice. Reply to the application be filed at least two days before
the date fixed with copy advance to the counsel opposite. The decisions
taken in the meeting to be held on 20.01.2018 would be subject to the
merits of the application.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

January 19, 2018.
Ashwani